

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O. A. No.60/150/2018

Date of decision: 09.02.2018

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).

Mr. Jagdish Chand son of Shri Prabh Dayal, aged 54 years old, resident of House No.1033, Sector-28 B, Chandigarh. (Group C).

VERSUS ... APPLICANT

1. The Chandigarh Administration through Secretary Home, U.T. Civil Secretariat, Sector-9, Chandigarh.
2. Chief Engineer (U.T.), U.T. Civil Secretariat, Sector-9, Chandigarh.
3. The Superintending Engineer (U.T.), U.T. Civil Secretariat, Sector-9, Chandigarh.

... RESPONDENTS

PRESENT: Sh. Shailendra Sharma, counsel for the applicant.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. After arguing the matter for some-time, learned counsel seeks permission to withdraw this O.A. enabling the applicant to get the required information from concerned quarter and thereafter file a fresh O.A. on the same cause of action, if need arise.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 09.02.2018.
Place: Chandigarh.

‘KR’